



BAR COUNCIL OF KERALA

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SUB:- TO PROVIDE NECESSARY HELP AND SUPPORT TO ADVOCATES IN THE WAKE OF COVID 19.

Bar Council of Kerala wishes to remind every advocate that as a responsible member of the noble profession, every advocate has a duty to help the society in insulating itself from the spread of COVID 19 by meticulously following the directions issued by the Central and State Governments.

Further, the Bar Council of Kerala requests every member of the legal profession and also the Bar Associations in the state to inform the Council at the earliest, if any member or his / her immediate family member is effected by illness related to COVID 19, in which event, the Council can provide necessary help and support including financial help to them. Please do not hesitate to contact us in the above address

As in any other profession, advocates especially junior and lady advocates are facing serious difficulties in the face of official lockdown of the State in the contest of the Covid 19. The Council is conscious of the fact that junior lawyers, lady lawyers and weaker sections among the advocates need help in this background, especially since the courts are not functioning as usual and there could not be any effective Advocates – clients consultations. In effect, for advocates, their profession is virtually shut down. In the circumstances, Bar Council of Kerala has already brought to the notice of the Central and State Government and Bar Council of India the difficulties faced by advocates in general and in particular sought their financial assistance to help advocates, in serious and genuine adversities tide over the situation.

It is also important for the lawyers' community including Bar Associations to address the poorest in the society, daily wages workers, Advocates Clerks who are badly affected by the 21 days *lockdown* They will be deprived of basic necessities including food and essential medicines. **The Bar Council appeals all lawyers to come forward to help them out in whatever possible ways by providing them necessary help.**

Bar Council of Kerala will always with you in the forefront.

With Regards,

Sd/-

Adv. K.P. Jayachandran
Chairman

Sd/-

Adv. K.K. Nasser
Hon. Treasurer

Sd/-

Adv. Cherian Geevarughese
Hon. Secretary

Copy to: Hon'ble members of the Bar Council of Kerala.